

TATA LOCOMOTIVE AND ENGINEERING COMPANY

***696. Dr. Ram Subhag Singh:** Will the Minister of Railways be pleased to state:

(a) the total outturn of boilers and locomotives by the Tata Locomotive and Engineering Company Ltd. during the year 1952-53;

(b) the target in respect of the outturn of boilers each month;

(c) whether any target has been fixed for the annual outturn of locomotives; and

(d) if so, the target so fixed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 30 boilers and 30 locomotives (complete with boilers).

(b) 8 boilers per month from December 1953.

(c) Yes.

(d) 1951-52 7.

1952-53 30

1953-54 33

1954-55 50

1955-56 50.

Dr. Ram Subhag Singh: May I know whether the Government are giving any help, or have they guaranteed any profit to that company, for manufacturing these goods?

Shri Alagesan: We have participated in the capital of the company. We have contributed Rs. 2 crores towards that.

Shri S. N. Das: May I know what will be the cost of one boiler produced in this factory? And how is that cost decided?

Shri Alagesan: I should like to have notice of that question.

Shri S. N. Das: May I know whether in the agreement that has been made with this company, so far this question has not been settled, as to what will be the price of the boiler produced in this factory?

Shri Alagesan: The negotiations have been going on for a number of years. We shall soon arrive at a result, and fixation of prices will be done very soon.

Shri S. N. Das: What is the basis on which any amount is advanced to this company for the boilers produced?

Shri Alagesan: Now, since the prices have not been determined, we are making *ad hoc* payments. After the prices are fixed, these will be adjusted.

MECHANIZATION OF TELEPHONE ACCOUNTING OFFICES

***697. Dr. Ram Subhag Singh:** Will the Minister of Communications be pleased to state:

(a) whether Government propose to mechanize the work of telephone bills and accounts in telephone accounting offices;

(b) if so, where this system is likely to be introduced first; and

(c) the estimated cost involved?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). An experiment is being made in this connection with a view to minimise complaints regarding incorrect or inaccurate bills in the Telephone Revenue Accounts Office (North) Delhi at a cost of about Rs. 2,00,000. If this experiment is successful the question of extending it to other offices would be considered with the limited purpose mentioned above.

Shri Punnoose: Apart from this scheme which might take time to fructify, may I know whether there is any other method, to minimise the complaints with regard to these telephone bills?

Shri Raj Bahadur: The hon. Member is well aware that the trunk traffic has increased, since partition, from 5.3 million calls in 1948, to 12.8 million calls in 1952-53. As a result, the work has become too unwieldy,

and complaints have been coming. It was not possible by human labour to minimise the complaints. Therefore we have resorted to this method, for the sake of accuracy and correct billing.

Shrimati Jayashri: How many men will be thrown out of work, as a result of this mechanisation?

Shri Raj Bahadur: I may assure the hon. Member that no worker has been thrown out of employment. In the future also, if we extend this scheme, it will be our policy not to throw out any person from employment.

DOCUMENTARY FILM

*698. **Dr. Ram Subhag Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether a full length documentary film of agricultural achievements attained during the last quarter century in India is proposed to be brought out?

(b) If so, how long will it take to prepare this film?

(c) At what cost will it be prepared?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The film is expected to be ready by April, 1954.

(c) No cost on account of this film is involved to either the I.C.A.R. or the Government of India as the T.C.A. technicians are producing it for the Council.

Dr. Ram Subhag Singh: May I know whether the United States Information Service has anything to do with the preparation of this film?

Dr. P. S. Deshmukh: Not the United States Information Service as such. It is the T.C.A. Administration that is doing this.

सेठ गोबिन्द दास : यह फिल्म किस किस भाषा में बनाया जा रहा है ?

डा० पी० एस० देशमुख : यह तो शायद अंग्रेजी में ही तैयार हो रहा है ।

सेठ गोबिन्द दास : क्या इस बात का भी ब्याल रक्खा जाता है कि जिस भाषा को हमने अपनी राष्ट्रभाषा स्वीकार कर लिया है, उस में भी ऐसा फिल्म बनाने की जरूरत है ?

डा० पी० एस० देशमुख : हां, मैं तो समझता हूं कि इस ओर हमारी मिनिस्ट्री ने पहला कदम उठाया है कि एनुवल रिपोर्ट बनाते वकत इस बात का ध्यान रक्खा उस को अंग्रेजी में भी तैयार किया और हिन्दी में भी बनाया और हमें उसका पूरा ब्याल है कि हिन्दी अब राष्ट्रभाषा है ।

Mr. Chairman: The Question hour is over.

Mr. Chairman: Now, presentation of Petition.....

Shri Frank Anthony: May I, with your permission, Sir, raise a matter which affects the rights of Members with regard to questions? So far as I am aware, it is always a Member's right—and even a matter of courtesy—that when a question is disallowed, he should be informed that it is disallowed and a reference made to the relevant rule or sub-rule, so that he can modify or enter into some kind of argument with the office. Now, questions are being slaughtered wholesale and no information is given to Members and no reference made. We do not have that right, nor even the ordinary courtesy of getting a reply.

Mr. Chairman: It would have been better if the hon. Member had seen the Deputy-Speaker in his Chamber and complained about it. In regard to any particular question, such a complaint does not arise, but in regard to questions wholesale such a complaint may be found to be absolutely unfounded. I am not in the know, but I request the hon. Member to raise